

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-OCW-69/2020 )**

**IN**

**WRIT PETITION NO. 822 OF 2019.**

M/s Modelama Exports Ltd. .... Applicant.

Vs

M/s Trimurti Exports & ors. .... Respondents.

Shri J. Vaz, Advocate for the Applicant/original respondent.

Shri J. Supekar and Shri S. Sayyed, Advocates for the respondents/Original Petitioners.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 4th September 2020.**

P.C.

If the petitioner counsel's files statement of accounts in connection with the pending case, Registry will accept it.

2. Post the matter on 8.9.2020.

**DAMA SESHADRI NAIDU, J.**

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